F.No. J-11017/20/2017-Judl.(Part-2) Government of India Ministry of Law and Justice **Department of Legal Affairs Judicial Section**

Shastri Bhawan, New Delhi, Dated 26th December, 2017

ORDER

The President is pleased to engage Shri Anadi Krishna Sinha, Advocate as Central Govt. Counsel, for conducting Central Government litigation before the Allahabad High Court, Bench at Lucknow, as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

Allahabad High Court, Bench at Lucknow Central Govt. Counsel

Name of Advocate (Shri)	Contact details	Enrollment No.
Anadi Krishna Sinha	18/5, Madan Mohan Malviya Marg, Lucknow. Mob: 9335226227 Email:anadiksinha@gmail.com	UP/9451/2003

- The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(Inder Kumar) Additional Secretary

Copy for information to:-

- 1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court, Allahabad.
- 3. Shri Surya Bhan Pandey, Asst. SGI, Allahabad High Court, Lucknow Bench.
- 4. Shri Anadi Krishna Sinha, Central Govt. Counsel as above.
- 5. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled counsel'.
- 6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- Guard File/Judicial Section with 5 spare copies.

for Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in